

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
ORIGINAL APPLICATION NO:297/2006
DATED THE 16th DAY OF MAY, 2006**

CORAM:
HON'BLE SHRI N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Annamma James,
Senior Auditor,
Office of the Unit Accountant
Defence Service Staff College
Madras Regimental Centre,
Wellington - 643231.
Nilgiris.

.... Applicant's

By Advocate Shri Ajith Narayanan

V/s.

1. Union of India represented
by its Secretary,
Ministry of Defence,
New Delhi.
2. The Controller General of Defence Accounts,
R.K.Puram,
New Delhi.
3. The Controller of Defence Accounts,
Annasalai, Theynampet,
Chennai - 18.
4. Local Audit Officer,
Army,
Wellington-643231.
5. Defence Pension Disbursing Officer,
Kottayam. ... Respondents

By Advocate Shri Rajeev for Shri TPM I Khan SCGSC.



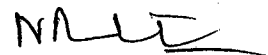
The application having been heard on 16th May, 2006, the Tribunal delivered the following:-

ORDER

HON'BLE SHRI N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

The learned counsel for the respondents reports that he has not yet received instructions as directed on 9/5/2006. The learned counsel for the applicant brings to our attention prayer no.3 requesting directions to the second respondent to take a considered decision on Annexure A-9 representation dated 3/5/2006. He will be satisfied if a direction is given for a time bound disposal of the representation and till such disposal (shall be ^{he} allowed to work in the DPDO office in Kottayam. The learned counsel for the respondents has no objection to the adoption of this course of action. Accordingly, there shall be a direction to the respondents concerned to dispose of the representation filed by the applicant dated 3/5/2006 referred to as Annexure A-9 of his application, in prayer no.3 within a period of one month from the date of receipt of copy of this order and, till then, statusquo as on today shall be maintained.

With this direction the OA is disposed of. No costs.



(N.Ramakrishnan)
Administrative Member

abp